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ITEM NO.51

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.443 OF 2013

ROBIN CHATTORAJ & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(Office Report on Default)

Date: 25/11/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
(IN CHAMBERS)

For Appellant(s) Mr. Uma Shanker, Adv.
Mr. Rohit Singh, Adv.

For Respondent(s) Mr. Rajesh Kumar Maurya, Adv.
Mr. Anuvrat Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Eight weeks' time is granted, as a last opportunity to the
learned counsel for the respondents to file statement of case.

[GEETA AHUJA]
SR. P.A.

[INDU SATIJA]
COURT MASTER